

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2222
TO BE ANSWERED ON 15th DECEMBER, 2023**

TRAUMA CENTRES ALONG THE NATIONAL HIGHWAYS

2222: SHRI KAUSHALENDRA KUMAR:

Will the Minister OF HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the current status of the scheme regarding setting up of Trauma Centres along the National Highways of the country;
- (b) the details of the Trauma Centres set up across the country so far along with the total number thereof;
- (c) whether the Government proposes to set up Trauma Centres along NHs in Bihar and if so, the details of such centres likely to be set up;
- (d) whether the Government is also running a scheme to set up super speciality hospitals in the country and if so, the details thereof; and
- (e) whether super speciality hospitals are proposed to be set up in Bihar and if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c): During 11th Five Year Plan (2007-2012) and 12th Five Year Plan (2012-2017) under the "National Programme for Prevention & Management of Trauma and Burn Injuries" (NPPMT&BI), 196 Trauma Care Facilities (TCFs) were sanctioned in Government Hospitals/ Medical Colleges across the country. Many of them are located close to National Highways. Approvals were granted on the basis of proposals received from states as per the norms of the Scheme.

NPPMT&BI is a Centrally Sponsored Scheme. Beyond 12th Five Year Plan (FYP), there is no provision of identification of new trauma care facilities under this Scheme and the financial support is in terms of release of the balance share of Central assistance within the total approved cost of the approved facilities/ units during the 11th and 12th FYP. Details of sanctioned TCFs are at Annexure –I.

(d) & (e): Pradhan Mantri Swasthya Suraksha Yojana (PMSSY) was launched in 2006 with the objectives of correcting regional imbalances in the availability of affordable/ reliable

tertiary healthcare services and also to augment facilities for quality medical education in the country.

PMSSY has two components: –

(i) Setting up of AIIMS-like Institutions; and

(ii) Up-gradation of existing Government Medical Colleges/ Institutions (GMCIs) by way of construction of Super-Speciality Block/ Trauma Care Block/ OT Block/ Emergency Block etc. including procurement of Medical Equipments (in some cases only procurement of Medical Equipments has been done) for the same on Centre: State sharing basis.

Under PMSSY, setting up of 22 new AIIMS has been approved, 6 of which at Bhopal (Madhya Pradesh), Bhubaneswar (Odisha), Jodhpur (Rajasthan), Patna (Bihar), Raipur (Chhattisgarh) and Rishikesh (Uttarakhand) are fully functional. State/ UT-wise names of remaining 16 AIIMS is as follows:

S. No	State/ UT	Location/ Name of AIIMS
1	Andhra Pradesh	AIIMS, Mangalgi
2	Assam	AIIMS, Guwahati
3	Bihar	AIIMS, Darbhanga
4	Gujarat	AIIMS, Rajkot
5	Haryana	AIIMS, Rewari
6	Himachal Pradesh	AIIMS, Bilaspur
7	Jammu and Kashmir	AIIMS, Vijaypur, Jammu
8		AIIMS, Awantipora, Kashmir
9	Jharkhand	AIIMS, Deoghar
10	Maharashtra	AIIMS, Nagpur
11	Punjab	AIIMS, Bathinda
12	Tamil Nadu	AIIMS, Madurai
13	Telangana	AIIMS, Bibinagar
14	Uttar Pradesh	AIIMS, Rai Bareli
15		AIIMS, Gorakhpur
16	West Bengal	AIIMS, Kalyani

Under the scheme, 75 up- gradation projects of GMCIs have been sanctioned so far, including six(6) in Bihar at Srikrishna Medical College, Muzaffarpur; Govt Medical College, Darbhanga; PMCH Patna; GMC Gaya; GMC Bhagalpur and IGIMS, Patna.

Annexure- I**Details of sanctioned TCFs in State/UTs under “ National Programme for Prevention and Management of Trauma and Burn Injuries”**

S. No.	State	TCFs
1	Andhra Pradesh	14
2	Andaman & Nicobar	1
3	Arunachal Pradesh	4
4	Assam	7
5	Bihar	9
6	Chhattisgarh	6
7	Dadra & Nagar Haveli	1
8	Jharkhand	4
9	Jammu & Kashmir	4
10	Ladakh	1
11	Gujarat	15
12	Goa	1
13	Haryana	3
14	Himachal Pradesh	6
15	Karnataka	8
16	Kerala	6
17	Madhya Pradesh	5
18	Maharashtra	6
19	Manipur	6
20	Meghalaya	3
21	Mizoram	7
22	Nagaland	5
23	Odisha	6
24	Punjab	5
25	Rajasthan	10
26	Sikkim	4
27	Tamil Nadu	13
28	Telangana	4
29	Tripura	5
30	Uttar Pradesh	13
31	Uttarakhand	4
32	West Bengal	10